

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 131
(IB)-397(PB)/2018

IN THE MATTER OF:

Bank of India
v.
Basic India Ltd.

.... Applicant
.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 27.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Applicant:
For the Respondent:

Mr. H.P. Bhardwaj, Advocate
Mr. Janender Kumar Chumbak and Ms. Radhika,
Advocates

ORDER

Arguments heard. Order reserved.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

27.09.2018
Ritu Sharma